

Ministry of Defence. Messrs Philips had applied for an industrial licence for making these sets on a continuing basis in this I factory. This licence has not been granted I as production of wireless sets is j exclusively reserved for the State sector in \ the Industrial Policy Resolution.

*119. [Transferred to the 9th August, 1972.]

COMMITTEE ON THE EXPENDITURE ON RASHTRAPATI BHAWAN AND RAJ BHAVANS

*120. SHRI BHUPESH GUPTA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Un-starred Question No. 623 given in the Rajya Sabha on 25th May, 1972, and state whether the report of the Committee appointed to enquire into the pattern of expenditure incurred on Rashtrapati Bhavan and Raj j Bhavans has since submitted its report, and if so, the details thereof and the measures taken to economise the expenditure as a result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : The Committee has not submitted its report. Its term has been extended upto the end of September, 1972.

SETTING UP OF NEW INDUSTRIES IN WEST BENGAL

268. SHRI SASANKASEKHAR -SANYAL : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Centre has advised the Government of West Bengal to instal small and big industries on the banks of Bhagirathi from Farakka down stream towards Calcutta in the event of completion of Barrage Scheme ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESWA

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PRASHAD) : (a) Neither this Ministry nor the Planning Commission has given such advice.

(b) Does not arise.

COMPLAINTS AGAINST C.R.P. FORCIS IN WEST BENGAL

269. SHRI SURAJ PRASAD :

SHRI KALYAN ROY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have recently received some allegations against the activities of the C.R.P. forces stationed in the Asansol-Raniganj belt area;

(b) if so, what is the nature of these allegations;

(c) whether Government have investigated into these complaints and the results thereof; and

(d) whether C.R.P. forces have been withdrawn from the coal belt and other areas of West Bengal and if not, the reason therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Government of India and the C.R.P authorities have not received any allegations agsinst the activities of the C.R.P. forces stationed in the Asansol-Raniganj belt area.

(b) to (d). Do not arise.

TRANSITIONAL ALLOWANCE TO FORMER PRINCES

270. SHRI S. A. KHAJA MOHIDEEN :

SHRI YOGENDRA SHARMA :

SHRI S. G. SARDESAI :

SHRI CHANDRAMOULU

JAGARLAMUDI :

SHRI M.K. MOHTA :
 SHRI SHYAMLAL GUPTA :
 SHRI CHANDRA SHEKHAR :
 SHRI LOKANATH MISRA :
 SHRI D.P. SINGH :
 SHRI KRISHAN KANT :
 SHRI KOTA PUNNAIAH :
 SHRI K.C. PANDA :
 SHRI GUNANAND THAKUR :
 SHRI SUNDAR MANI PATEL :
 SHRI PRANAB KUMAR
 MUKHERJEE :
 SHRI BALACHANDRA
 MENON :
 SHRI SANAT KUMAR
 RAHA :
 SHRI SYED AHMED :
 SHRI K. CHANDRASEKHARA-
 RAN :
 SHRIMATI SITA DEVI :
 SHRIMATI LAKSHMI
 KUMARI CHUNDAWAT:

Will the Minister of HOME AFFAIRS
 "be pleased to state :

(a) whether Government have approved
 any scheme for payment of transitional
 allowance to the former princes in lieu of their
 privy purses ; and

(b) if so, what are the details of the
 scheme ?

THE MINISTER OF STATE IN THE,
 MINISTRY OF HOME AFFAIRS (SHRI K.
 C. PANT) : (a) and (b). It is proposed to
 make lumpsum *ex-gratia* payments to the
 former rulers to enable them to adjust
 themselves to the changed circumstances. It
 is proposed to make these payments in cash.
 It is proposed to pay comparatively higher
 amounts to the ex-rulers who had a smaller
 privy purse.

PENSION TO FREEDOM FIGHTERS

271. SHRI BHOLA PRASAD :
 SHRI SANAT KUMAR RAHA :
 SHRI S.G. SARDESAI : DR.
 Z.A. AHMED : SHRI
 PRANAB KUMAR
 MUKHERJEE : SHRIMATI SITA
 DEVI : SHRI RAM SAHAI : Will the
 Minister of HOME AFFAIRS be pleased to
 state :

(a) the total number of applications
 received so far by Government seeking
 financial help under the Freedom Fighters
 Pension Scheme ;

(b) how many of these applications have
 been accepted ; and

(c) what is the total expenditure expected
 to be incurred for providing pension to the
 freedom fighters ?

THE DEPUTY MINISTER IN THE
 MINISTRY OF HOME AFFAIRS (SHRI
 F.H. MOHSIN) : (a) The total number of
 applications received till 28-7-1972 is
 66084.

(b) 2168 applications have been pro-
 visionally approved till 28-7-72 for the grant
 of pension.

(c) Rupees two crores have been pro-
 vided during the current financial year for
 this purpose.

डाक का वितरण

272. श्री जगदम्बी प्रसाद यादव : क्या
 संचार मंत्री यह बताने की कृपा करेंगे कि देश
 में डाक के शीघ्रता के साथ वितरण में तेजी
 लाने के लिये उपायों के कार्यान्वयन में अब तक
 कितनी प्रगति हुई है ?

DELIVERY OF MAIL

272. SHRI J.P. YADAV : Will the
 Minister of COMMUNICATIONS be
 pleased to state the progress made so far in
 the steps taken in expediting the prompt
 delivery of mail in the country ?]

[] English translation.